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**Title:** Moved the motion for consideration of the 30th report of the erstwhile Commissioner for Scheduled Castes and Scheduled Tribes for the year 1989-91. (Not Concluded)

B 17.20 hrs

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): Sir, I beg to move:

"That this House do consider the 30th Report of the erstwhile Commissioner for Scheduled Castes and Scheduled Tribes for the year 1989-91, laid on the Table of Lok Sabha on 28th July, 1998."

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